

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 335 of 2000  
MA 336 of 2000  
(OA 956 of 1997)

Present : Hon'ble Mr.D.V.R.S.G.Dattatreayulu, Judicial Member  
Hon'ble Mr.B.P.Singh, Administrative Member

BHABANI PROSAD GHOSH & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents: Mr.P.K.Arora, counsel

Heard on : 4.8.2000

Order on : 4.8.2000

O R D E R

D.V.R.S.G.Dattatreayulu, J.M.

Adjournment is prayed for on behalf of the applicant.

Heard the ld. counsel for the respondents. In view of the allegations made in the application, the delay is condoned. MA is accordingly allowed. OA is restored. The OA be listed for hearing on 22.11.2000.

2nd Am

MEMBER (A)

in

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MEMBER (J)